

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 01st March, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
2.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Prasad Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv. Mr. Dharamveer Singh, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 01-03-2018 shall be adjourned to 13-04-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in